

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-515A

IB-2413/ND/2019

IA/1114/2022, IA/1115/2022, IA/1124/2022, IA/714/2022,
IA/3878/2022, IA/942/2022, IA/1339/2022, IA/1059/2022

IN THE MATTER OF:

M/s Imperial Fasteners

....Applicant

Vs.

Solven Power Systems Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 13.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Manish Kauhsik, Ms. Pooja Singh,
Ms. Himanshi Tripathi in IA-714, 1114, 1115,
1124, 942/22

For the Respondent :

ORDER

Due to paucity of time, list the matter on **18.04.2023**.

Sd/-

(Court Officer)